

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3110
TO BE ANSWERED ON 28TH MARCH, 2023/ 7 CHAITRA, 1945 (SAKA)**

INVESTIGATIONS AGAINST SHELL COMPANIES BY SEBI

3110: SHRI PRIYANKA CHATURVEDI:

Will the Minister of Finance be pleased to state:

- (a) the data on companies currently being investigated by the SEBI for market manipulation and their market shareholding; and
- (b) The data on number of shell companies identified by the SEBI since 2014?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) & (b): As on February 28, 2023, SEBI is investigating the dealings in the shares of 58 companies for violation of SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to Securities Market) Regulations, 2003 which includes market manipulation and attendant unfair trade practices. SEBI has informed that it does not identify shell companies.
